

(b) the number of doctors who returned to India each year after completion of the exchange programme; and

(c) the number of those who stayed back in the United States permanently?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) The number of Indian doctors holding M.B.B.S. or higher qualifications who went to the U. S. under the Exchange Visitors Programme during the last five years, and the number of those such doctors who returned to India after completion of the Exchange Programme is not known. However, it is understood that on 31st December 1967 there were 2,345 medical graduates in the United States under the Exchange Visitors Programme. These medical graduates are expected to return after their period of study is over.

RECOMMENDATIONS OF THE NUR-UD-DIN COMMITTEE ON TRAINING OF MUNICIPAL EMPLOYEES

460. DR. BHAI MAHAVIR : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the steps taken to implement the recommendations of the Nur-Ud-Din Committee set up in 1963 on the training of municipal employees;

(b) whether a National Centre for Training and Research in Municipal Administration has been set up as a wing of the Indian Institute of Public Administration in pursuance of the Committee's recommendation;

(c) whether any regional centres have also been set up for the same purposes; and

(d) if so, the details of the courses as well as the number of officers trained at the regional centres?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The recommendations of the Committee were circulated to the State Governments; and the programme of organising training and research in Municipal Administration has already been initiated by the Ministry of Health, Family Planning and Urban Development,

(b) Yes.

I (c) and (d) Yes. Three regional centres have recently been set up at the following places:

1. All India Institute of Local Self-Government, Bombay.

2. Indian Institute of Social Welfare and Business Management, Calcutta.

3. University of Lucknow (Department of Public Administration), Lucknow.

The centre at Bombay has conducted the six months 'L.G.S.' course (Post-graduate course of Higher Training for Supervisory posts in Local Bodies) which was started in January, 1968. Forty-two candidates were admitted to this course. The centre in Calcutta has started a 2½ months' course for 29 nominees of local bodies in July, 1968. The Lucknow centre is starting a six weeks' course from 19th August, 1968.

L. I. C. POLICIES

461. DR. BHAI MAHAVIR: Will the Minister of FINANCE be pleased to state:

(a) the contribution (Statewise) of the urban areas at present in the total life funds and total number of policies (Statewise) in operation at present of the Life Insurance Corporation of India; and

(b) the share of the cities with a population of one lakh and above in the total life funds and in the total number of policies of the Life Insurance Corporation?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) The information is not available as it is not being compiled by the L.I.C. The time and labour involved in the compilation of the information asked for in the question will not be commensurate with the results expected to be achieved.

सोवियत दल द्वारा तेल की खोज

462. श्री सुरज प्रसाद : क्या पेट्रोल तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक सोवियत दल भारत में कई स्थानों पर तेल की खोज कर रहा है; और

(ख) यदि हा तो उसका क्या परिणाम निकला !

†[OIL EXPLORATION BY SOVIET TEAM

462. SHRI SURJ PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a Russian Team is exploring oil at various places in India; and

(b) if so, what have been the results thereof?

पेट्रोल तथा रसायन और समाज कल्याण मंत्रालय में राज्य मंत्री (श्री के० रघुरामैया) :

(क) जी, हाँ ।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAMAIAH) : (a) No, Sir.

(b) Does not arise.]

OIL REFINERY NEAR DELHI

463. SHRI D. THENGARI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that an oil refinery is likely to be set up near Delhi during the Fourth Five Year Plan period; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAMAIAH) :

(a) No, Sir.

(b) Does not arise.

SCHEME TO SOLVE PROBLEM OF SLUM-DWELLERS

464. SHRI M. M. DHARIA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the approximate number of people residing in slum areas in the cities of Delhi, Bombay, Calcutta, Madras and in other cities having Municipal Corporations; and

†[] English translation.

(b) what are the concrete schemes undertaken by the Government to solve the problems of slum-dwellers?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) (a) and (b) The required information is being collected and will be laid on the Table of the Sabha.

465. [Transferred to the 22nd August, 1968]

DENTAL SURGEONS FOR VASECTOMY OPERATIONS

466. SHRI Y. ADINARAYANA REDDY: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to utilise the services of Dental Surgeons in Government service to carry out vasectomy operations; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) No.

(b) Does not arise.

AGITATIONS BY STATE GOVERNMENT EMPLOYEES

467. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the agitations being conducted by the State Government employees of West Bengal, Bihar and Uttar Pradesh on the demand of parity of D.A. with the Central Government employees and on the demand of stoppage of retrenchment and victimisation by State Governments; and

(b) if so, the reaction of Government thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) The information is being collected and will be laid on the Table as soon as available.